

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00021/2018

(in OA 200/01130/2016)

Jabalpur, this Thursday, the 26th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

G.S. Saxena, son of Late N.P. Saxena, aged about 63 years, Retrd. as Jr. Works Manager Ex. Per. No.901434, Vehicle Factory Jabalpur (M.P.) 482009, R/o 11, Mahakausal Colony, Adhartal, Jabalpur (M.P.)- 482004 **-Petitioner**

(By Advocate – Shri Sudarshan Chakrawarty)

V e r s u s

1. Dr. Ajay Kumar, Secretary, Ministry of Defence Production, South Block, New Delhi – 110011.
2. Shri S.K. Chourasiya, Chairman/DGOF, Ordnance Factory Board, Shaheed Khudiram Bose Marg, Kolkata – 700001.
3. Shri A.K. Tewari, Sr. General Manager, Vehicle Factory, Jabalpur (M.P.) – 482009.
4. Shri R.N. Dash, Principal Controller of Accounts (Factories), 10-A, Shaheed Khudiram Bose Marg, Kolkata – 700001.

- Respondents

(By Advocate – Shri N.K. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner submits that in view of the fact that the respondents have been granted extension of time

to comply with the order dated 02.01.2018, he seeks to withdraw this Contempt Petition.

2. Accordingly, CCP is disposed of as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-